

Rs 500 crores as cess, but have failed to deposit the same with the Government of Bihar. The financial condition of Bihar Government is critical. They do not have money even to pay the salaries of its staff. Therefore, I want that the government should make a statement on this issue and ensure prompt payment of the cess so collected to the Government of Bihar.

**SHRI GUMAN MAL LODHA** (Pali) Mr Speaker Sir through you I want to draw the attention of the hon. Minister to \* who lives in New Friends Colony, New Delhi and is running a big racket of beef export by the name of Arihant Factory at Link road Faridabad. Five truck loads carrying beef of 147 cows were seized yesterday at the said place. Besides, 101 cows were being transported for slaughter. Sir, it is a very big racket where cows from all places are brought in the name of buffaloes for slaughter and thereafter beef is exported. Therefore, I demand that this firm named Arihant Exporters Private Limited should be closed and \* who

**MR SPEAKER** Name will not go on record.

**SHRI GUMAN MAL LODHA** The owner of this firm should be arrested. I would also request the hon. Minister of Home Affairs to take stringent action against all such firms which are engaged in the trade of beef.

**SHRI SURYA NARAYAN YADAV** (Sahasra) Mr Speaker Sir main dam of Veerpur Barrage located near Hanuman Nagar on Indo-Nepal border in Sahasra district of Bihar breached on 17th of this month. The Bihar Government deputed its forest officials and engineers to carry out urgent repairs but the people of Nepal and the Nepalese officials not only prevented them from doing so but also made a murderous assault on them. Indian Ambassador to Nepal

who went there to sort out the matter was also forced to withdraw from the scene. I have informed the Union Government about it a number of times, but no action has so far been taken in this regard. Therefore, I demand that the Central Government should take up the matter with the Government of Nepal and arrange to carry out the required repairs on the dam without any further delay because the life and property of lakhs of people in that area is in danger.

Mr Speaker, Sir, I have been raising this matter in the House since 17th-18th of this month, but even Doordarshan and Akashvani have ignored this important matter. Sir, it is a very important matter and it concerns both the countries. Therefore, I request the Government to take it seriously and take urgent steps in this direction so that the life and property of the people of that area could be protected.

**SHRI VISHWANATH SHASIRI** (Ghazipur) Mr Speaker Sir, Eastern Uttar Pradesh is in the grip of severe drought. Agricultural operations have come to a standstill. Due to non-supply of power, tubewells and canal system of irrigation have been rendered inoperative. Deokali Pump Canal, Jamanic Pump Canal and other lift canals of Ghazipur district are non-functional. I demand that the Government should increase the quota of diesel to Ghazipur district and ensure its regular supply. At the same time, power cuts on canals and tubewells should be lifted and regular power supply be ensured.

[Translation]

**PROF RASA SINGH RAWAT** (Ajmer) Mr Speaker, Sir, the condition of child labourers in the country is very critical. Through you, I would like to draw the attention of the Government towards the increasing tendency of exploiting the children below 14 years of age. They are deprived of health, education, welfare and nourishment etc. and are forced